

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3343  
ANSWERED ON:13.08.2001  
SHIFTING OF UNAUTHORISED INDUSTRIES OF DELHI  
RAMJI MANJHI

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether Supreme Court have expressed concern over the MCD authorities in the matter of closure and shifting of unauthorized industries in residential areas of Delhi as reported in the Times of India dated November 30, 2000;
- (b) if so, the facts of the matter reported therein; and
- (c) the remedial steps taken by the Government in this regard ?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

- (a) to (c) The information is being collected and will be laid on the Table of the House.